

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4164  
ANSWERED ON:21.12.2005  
RELAXATION OF VISA RULES BY CHINA  
Singh Shri Mohan

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether China has relaxed Visa rules for people going there for business, study and tours; and
- (b) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

(a)-(b) India and China signed a "Memorandum of Understanding on Simplifying Visa Procedures" on June 23, 2003, which has simplified the procedures for issuing visas, especially for the purpose of business, employment, tourism and education, to each other's citizens in order to facilitate the development of trade and economic cooperation and strengthen people-to-people exchanges between the two countries.